

(ख) उनमें से कितने मामलों में पुलिस ने हत्यारो का मुराग लगा लिया है;

(ग) इन हत्याओं के साथ मुख्य रूप से किन दलों का सम्बन्ध था; और

(घ) इस बारे में सरकार की क्या प्रति-क्रिया है ?

गृह मंत्रालय में उप मंत्री (श्री एक० एच० मोहम्मद) : (क) से (घ) संबंधित राज्य सरकारों से सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी।

COMMITTEE OF SECRETARIES TO SUGGEST CHANGES IN THE CENTRAL SECRETARIAT

4805. SHRI P. A. SAMINATHAN : Will the PRIME MINISTER be pleased to state :

(a) whether Central Government have asked the Committee of Secretaries to suggest changes or reforms in the Central Secretariat; and

(b) if so, when the Committee of Secretaries are likely to submit their recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No Committee of Secretaries has been specifically appointed to suggest changes or reforms in the Central Secretariat.

(b) Does not arise.

INDUSTRIAL PROJECT IN WEST BENGAL GUJARAT AND MAHARASHTRA

4806. SHRI SAKTI KUMAR SARKAR : Will the Minister of INDUSTRIAL DEVELOPMENT & SCIENCE AND TECHNOLOGY be pleased to state :

(a) the progress of achievement in implementing different industrial pro-

jects in West Bengal, Gujarat and Maharashtra for which letter of intent have been issued during 1971-1973; and

(b) the steps undertaken by Government, State Governments and the entrepreneurs to speed up the work of the unit for which letter of intent has been issued in the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI N. B. RANA) : (a) The number of Letters of Intent issued during 1971 to 1973 for the establishment of industrial units in the States of West Bengal, Gujarat and Maharashtra is as follows :—

State	1971	1972	1973
West Bengal	58	47	62
Gujarat	104	95	98
Maharashtra	244	197	240

In practice, it takes about three to four years' time for an industrial undertaking to be established and to commence production. The projects are, therefore, at various stages of implementation.

(b) In accordance with the new system introduced in November 1973 for the grant of preinvestment approvals, the Central Government on the one hand will issue time-bound clearances and, on the other, entrepreneurs are expected to comply with the conditions of the Letters of Intent and industrial licences within the initial period of validity which is now 12 months and 24 months, respectively. State Governments are expected to ensure that arrangements and procedures for clearances of infrastructure requirements for approved projects are expedited

INDUSTRIAL ESTATES IN CALCUTTA AND JALPAIGURI

4807. SHRI SAKTI KUMAR SARKAR : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government sponsored industrial estate in Calcutta and Jalpaiguri are not functioning;

(b) if so, reasons therefor; and

(c) the amount sanctioned to these two industrial estates so far and when these two estates will be functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Industrial Estate at Calcutta is under construction and the one at Jalpaiguri is being used by the Ministry of Defence

(c) Amounts sanctioned to these estates so far would be known to the Government of West Bengal. However, expenditure/allocation made to these estates in West Bengal as a whole is as under:—

Period	(Rupees in lakhs)	
	Expenditure	Allocation
1st Plan	70.75	actual expenditure
2nd Plan		
3rd Plan	74.10	Do.
Annual Plans (1966-67 to 1968-69)	6.00	Do.
Fourth Plan (1969-74)	73.19	allocation
Fourth Plan	49.70	
(anticipated expenditure)	49.70	

The industrial estate at Calcutta will start functioning after completion and that at Jalpaiguri would do so as soon as it is handed over to the State Government.

EXPENDITURE ON INDUSTRIAL ESTATES AND SHEDS IN WEST BENGAL

4808. SHRI RAKTI KUMAR SARKAR: Will the Minister of INDUSTRIAL DEVELOPMENT & SCIENCE AND TECHNOLOGY be pleased to state—

(a) whether Rs. 200.55 lakhs has been sanctioned for the industrial estates

and sheds in West Bengal during the plan period;

(b) if so, the industrial estates which have been constructed as on 31st December, 1973; and

(c) estimated expenditure of the estate-wise and the actual expenditure for these estates during this period and the number of small scale units reported to be working as on the 31st December, 1973?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (Shri ZIAUR RAHMAN ANSARI): (a) The estimated expenditure on industrial estates programme in West Bengal from First Plan to Fourth Plan is Rs. 200.55 lakhs.

(b) The industrial estates reported functioning in West Bengal as on 31-3-73 are:—

- (i) Baruipur (Unit I)
(24 Parganas)
- (ii) Baruipur (Unit II)
(24 Parganas)
- (iii) Kalyani
(Nadia)
- (iv) Saktigarh
(Burdwan)
- (v) Balti Kuri
(Howrah)

(c) Estate-wise figures of actual/estimated expenditure on the estates would be available with the State Government. However, expenditure on these industrial estates as a whole in West Bengal during the Fourth Plan period is estimated at Rs. 49.70 lakhs. The number of small scale units reported to be working in these Estates as on 31.3.1973 was 73.

AGREEMENT BETWEEN INDIA AND U.S.S.R. FOR DEVELOPMENT OF ATOMIC ENERGY FOR PEACEFUL PURPOSES

4809 SHRI RAMACHANDRAN KADANNAPPALI: Will the Minister of ATOMIC ENERGY be pleased to state:—

(a) whether an agreement has been signed recently between India and USSR for mutual collaboration in the develop-